

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-425/ND/2017

IN THE MATTER OF:

Sh. Pawan Sharma & Ors.
With National Steel & General Mills (P) Ltd. & Ors. .. PETITIONER

SECTION :
Under Section 241/242

Order delivered on 12.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Rajiv Bahl, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present and express inability to proceed with the matter in view of his personal inconvenience.

Taking into consideration the said representation, the matter is posted for hearing on 19.12.2017. Ld. Counsel for the petitioner to take notice of the next date of hearing on the respondent with regard to the petition filed.

List on 19.12.2017.

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.12.2017